



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 2

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
36	I.A.(Civil)/1367/2024 FIXED in WA/2870/2024 WITH WA/2870/2024 (Filing Number) WITH I.A.(Civil)/1194/2024	ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR MR. T K BHUYAN MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I. GA, ASSAM DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 04/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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28)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
42	Bail Appln./3673/2024 FIXED	TONLONG KONYAK Versus THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM
43	Bail Appln./3703/2024 B/O	ALAMIN KHAN @ AL AMIN KHAN Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
45	Bail Appln./2581/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. M ALI (R-2) PP, ASSAM
46	Bail Appln./3527/2024 FIXED	RAHUL HAZARIKA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
47	AB/2345/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
48	AB/2459/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
49	AB/2738/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
50	AB/2770/2024 BY SLIP	ADVOCATE REETAM SINGH Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
51	AB/2810/2024 B/O	SRI ANIRUDDHA KUMAR @ SRI ANIRUDDHA KUMAR YADAV Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR S SARMAH	PP, ASSAM
52	AB/2975/2024 BY SLIP	TUFOLL UDDIN @ TUFAIL Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH MR. H S BORAH	PP, ASSAM

53	AB/2997/2024 BY SLIP	SAPIUL SARKAR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS	PP, ASSAM
54	AB/3013/2024 BY SLIP	KANDARPA CHALIHA Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
55	AB/3070/2024 BY SLIP	SHRI DURGESWAR GOGOI Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
41	WP(C)/4290/2024 (AT 10:30 AM)	M/S DAIBAKI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
WITHDRAWAL				
42	WP(C)/1206/2023 B/O	M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S C KEYAL MR R K MOUR	SC, APDCL
43	WITH WP(C)/856/2021	SHREE KHATUWALA RE ROLLING MILLS PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
44	WITH WP(C)/863/2021	M/S SHREE SHYAM STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS	SC, APDCL MR. P N GOSWAMI
45	WITH WP(C)/1079/2021	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS	MR D K MISHRA MR. M MORE	GA, ASSAM SC, APDCL MR. P N GOSWAMI
	WITH I.A.(Civil)/1099/2021 in WP(C)/1079/2021	ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR.	SC, APDCL	GA, ASSAM MR D K MISHRA MR. M MORE
46	WITH WP(C)/2941/2021	SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS.	DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI

WITH
[I.A.\(Civil\)/1095/2021](#)
in WP(C)/2941/2021

ASSAM POWER DISTRIBUTION CO.
LTD.(APDCL) AND 3 ORS.

SC, APDCL

MR. S K KEJRIWAL

Versus

SHREE SANYEEJI ISPAT LTD.

WITH
[I.A.\(Civil\)/1150/2021](#)
in WP(C)/2941/2021

SHREE SANYEEJI ISPAT LTD.

MR. S K KEJRIWAL
MS. S KEJRIWAL

SC, APDCL

Versus

ASSAM POWER DISTRIBUTION CO. LTD.
AND 3 ORS.

WITH
[WP\(C\)/2942/2021](#)

M/S BDS STEEL

DR. ASHOK SARAF
MR. S K KEJRIWAL
MS. S KEJRIWAL
MR P BARUAH
MR. P DAS
MR. N N DUTTA

SC, APDCL
MR. P N GOSWAMI

Versus

ASSAM POWER DISTRIBUTION CO. LTD
AND 4 ORS

MOTION

48 [WP\(C\)/6022/2024](#)
B/O

ABDUL SAMAD AND ANR

MR. B RAHMAN

SC, P AND R.D.
GA, ASSAM

Versus

THE STATE OF ASSAM AND 5 ORS

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
48	WP(C)/6449/2024 B/O	ALEKJAN BIBI @ NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
49	WP(C)/6657/2017 B/O, WITH LCR	RASID ALI @ RASIDMIA ALI @ ABDUL RASID Versus THE UNION OF INDIA and 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(Res no. 2-4) ASSTT.S.G.I.Res no. 1
ORDERS				
50	I.A.(Civil)/3752/2024 B/O, WITH LCR in WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. J ABBAS MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
WITH				
	WP(C)/6850/2019	AINAL MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. SURAJIT DAS MRS P RAI MR H BEZBARUA MR. M DEKA MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
69	WP(C)/7806/2022 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
70	WP(C)/431/2024 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
71	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
72	WITH WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
73	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	Crl.Pet./813/2024 WITH LCR 1 FILE, B/O	MUSTAFA ANARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B K GOGOI MR. B BISHAYA MR P K DAS	MR. S M ABDULLAH P(R-2) (VICTIM)) MS. F HUSSAIN(R-2) (VICTIM)) MD. R ISLAM (R-2) (VICTIM)) PP, ASSAM
MOTION				
56	Crl.Pet./1480/2024 B/O	ROMJAN ALI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
ADMISSION				
57	Crl.Pet./253/2024 B/O	BHUPEN CH DAS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	MR. S RANA (r-2) PP, ASSAM
58	Crl.Pet./1144/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	MANAS PRATIM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR A V SINGH MR W R MEDHI MR P TALUKDAR	MR. DITUL DAS(R-2) MR A D PATHAK (R-2) MS TINLUNG(R-2) PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./2921/2024 WITH OFFICE NOTE, FIXED	HUSSAIN AHMED Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
60	Bail Appln./3292/2024 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST), B/O	ABIRCHAN ALI @ ABIR CHAND ALI Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
61	Bail Appln./3583/2024 WITH OFFICE NOTE, FIXED	RASHMI PARBIN @ SHAMIM ALI Versus THE STATE OF ASSAM	MR. A K AHMED MS. N R CHOUDHURY MR A AHMED MD A ISLAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
89	WP(C)/6475/2024 B/O	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, HIGHER EDU GA, ASSAM
ORDERS				
90	Cont.Cas(C)/455/2024 FIXED	SHAH ALAM BARBHUIYA Versus SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	
91	Cont.Cas(C)/547/2024 FIXED	TAPAN BARMAN AND 6 ORS. Versus NARAYAN KONWAR AND ANR	MR D C NATH MR. M MONDAL	
92	Cont.Cas(C)/553/2024 FIXED	JAYANTA DAS Versus NARAYAN KONWAR	MR S BORTHAKUR MR D C NATH MR. M MONDAL	
93	I.A.(Civil)/3486/2024 FIXED in WP(C)/4041/2024 WITH WP(C)/4041/2024	BEAUTISIKHA DEVI AND ORS Versus THE STATE OF ASSAM AND ORS ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S HAZARIKA MR. K N CHOUDHURY(P-1) MR. B PURKAYASTHA (P-1) MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU MR. B PURKAYASTHA SC, SEC. EDU. SC, ELEM. EDU SC, SEC. EDU.
94	WITH WP(C)/3116/2024 WITH I.A.(Civil)/2345/2024 in WP(C)/3116/2024 WITH I.A.(Civil)/3696/2024 in WP(C)/3116/2024 WITH I.A.(Civil)/3707/2024 in WP(C)/3116/2024	RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS RAMESH CH. KAKATI AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS BINESH BASUMATARY AND 11 ORS Versus THE STATE OF ASSAM AND 26 ORS DEBEN CHANDRA CHETIA AND 3 ORS Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR. S HAZARIKA K BHARALI MR. S HAZARIKA K BHARALI	GA, ASSAM SC, SEC. EDU. GA, ASSAM SC, SEC. EDU. MR. A R BHUYAN GA, ASSAM SC, SEC. EDU. MR. A R BHUYAN SC, SEC. EDU. SC, EDU

95	WITH WP(C)/3949/2024	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
96	WITH WP(C)/4017/2024	KUMUD PRASAD DEKA AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
97	WITH WP(C)/4018/2024	GEETALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3609/2024 in WP(C)/4018/2024	RUNIMA SALOI DAS AND 8 ORS Versus THE STATE OF ASSAM AND ORS	MR. S HAZARIKA	GA, ASSAM SC, SEC. EDU.
98	WITH WP(C)/4019/2024	KUMUD KAKATY AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3708/2024 in WP(C)/4019/2024	JAGAT HATIMURIA AND ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. S HAZARIKA	SC, SEC. EDU. SC, EDU
99	WITH WP(C)/4021/2024	DULAL GOHAIN AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
100	WITH WP(C)/4022/2024	BIMAL CHANDRA DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
101	WITH WP(C)/4024/2024	ANJAN KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
102	WITH WP(C)/4165/2024	INTAZ ALI MONDAL AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR. M ALI MR J. ISLAM	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/3667/2024 in WP(C)/4165/2024	MAHIR UDDIN AHMED AND 10 ORS Versus INTAZ ALI MONDAL AND 10 ORS.	MR H R CHOUDHURY	GA, ASSAM SC, SEC. EDU.
103	WITH WP(C)/4235/2024	NABIN CHANDRA DAS AND 8 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
104	WITH WP(C)/4461/2024	ISHA RANI KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
19	Crl.A./246/2012 (HEARING), LCR 5 FILES, FIXED	PARIMAL NATH Versus THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
9	Crl.A./225/2013	JADUMANI SARKAR Versus THE STATE OF ASSAM,	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	PP, ASSAM
DELIVERY OF ORDER				
10	Bail Appln./2881/2024	SAJAN AHMED BORBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./2830/2024 WITH CASE RECORD (SCANNED COPY), FIXED	ABDUL HASIB Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
12	Bail Appln./2865/2024 WITH CASE RECORD (SCANNED COPY),OFFICE NOTE, FIXED	PRABHAKAR SANJAY Versus THE UNION OF INDIA	MR. P DEKA MR. A CHETIA MR R HOQUE	SC, NCB

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
50	Tr.P.(CrI.)/47/2024 B/O	RANJIT KUMAR SARMA Versus ANOWAR HOSSAIN	MR. R SALOI MR H AGARWAL MS M ZOMUANPUII MS S JAIN	
51	Crl.Pet./1435/2024 FIXED	B.S SIDHU Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA RHITUSHREE TALUKDAR DR AZIZ KHAN	PP, ASSAM
<u>ADMISSION</u>				
52	Crl.Pet./1417/2024 (CONNECTED WITH ITEM NO. 21 IN THE DAILY CAUSE LIST), FIXED	SAMPU TALUKDAR Versus INCOME TAX DEPARTMENT INCOME TAX OFFICER,TINSUKIA	MS. P DUTTA MR. S J SARMAH	SC, INCOME TAX
<u>BAIL HEARING (BA)</u>				
53	Bail Appln./2616/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	FAZLUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
54	Bail Appln./3319/2024 WITH CASE RECORD(SCANNED COPY), B/O	NURJUL ISLAM ALIAS NORJUL ISLAM Versus THE STATE OF ASSAM		MR. M ALAM (R-2) PP, ASSAM
<u>ORDERS</u>				
55	Crl.A./388/2024 WITH OFFICE NOTE, B/O	RANJIT KALITA Versus THE STATE OF ASSAM AND ANR	MS. R KALITA MS. C BARMAN	PP, ASSAM
WITH				
56	Crl.A./382/2024	BISWAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM

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24)	MS. P DAS	05-12-2024	To	20-12-2024
25)	MR. B NATH	04-12-2024	To	09-12-2024
26)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
27)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
28)	MR. M U MAHMUD	04-12-2024	To	12-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,4th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
58	WP(C)/2722/2023 B/O	RUKIA BEGUM LASKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A H M R CHOUDHURY	GA, ASSAM MR. B DEKA (R-1,2,3,4) DY.S.G.I.
59	WP(C)/3427/2024 FIXED	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
ORDERS				
60	WP(C)/5262/2024 FIXED	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	DR. B N GOGOI	MR. SURAJIT DAS (R-5) SC, REVENUE SC. ASIDC
	WITH I.A.(Civil)/3730/2024 in WP(C)/5262/2024	RAJNISH GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS5	DR. B N GOGOI	GA, ASSAM SC, REVENUE SC, I O C

LEAVE NOTE OF ADVOCATES FOR 04/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR. R P SINGH	14-11-2024	To	06-12-2024
6)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
7)	MR S SARMA	22-11-2024	To	15-02-2025
8)	MR J DAS	28-11-2024	To	31-12-2024
9)	MR. R P HAZARIKA	26-11-2024	To	05-12-2024
10)	MS. D SAIKIA	04-12-2024	To	10-01-2025
11)	MR R GOENKA	28-11-2024	To	06-12-2024
12)	MR A GOENKA	28-11-2024	To	06-12-2024
13)	MR. T ROY	03-12-2024	To	06-12-2024
14)	MRS. B SARKAR	03-12-2024	To	06-12-2024
15)	MRS. K DEVI	29-11-2024	To	09-12-2024

16)	MR D C K HAZARIKA	02-12-2024	To	07-12-2024
17)	MR. M RAHMAN	29-11-2024	To	04-12-2024
18)	MRS. A GAYAN	02-12-2024	To	06-12-2024
19)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
20)	MR. T N DAS	01-12-2024	To	12-12-2024
21)	MR. N BARUAH	02-12-2024	To	15-12-2024
22)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
23)	MR. B K DAS	05-12-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	MACApp./390/2017 (AT 10:30 AM)	ANOWARUL ISLAM and ANR. Versus THE D.M., NEW INDIA ASSURANCE CO. LTD. and ORS.	MS.H DAS MR.H GOGOI	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH
54	MACApp./563/2019 (AT 10:30 AM)	GS- 182793 MR RUDRA BAHADUR GURUNG Versus SRI RAMESH GUPTA	MR. D BORAH MRSR BORAH	MR. P SUNDI MR H GUPTA (CGC)
ORDERS				
55	MACApp./338/2023 B/O	JOYTSHNA BISWAS @ JYOSHNA BISWAS Versus DHANANJAY BISWAS AND ANR.	MR. N N JHA MR P C SARMA MS M SAHOO	MR. A HUSSAIN (R-1) MS. M DAS(R-1) M CHETIA

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 4TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

ORDERS

- | | | | |
|-----------------------------------|---|-----------|------------------------|
| 1. REVIEW PET. 10/2024
(FIXED) | NINNONG RATAN AND 3 ORS
VERSUS
OBI PERTIN AND ANR | KEEKALOYA | TABING LAMGU
U BORI |
|-----------------------------------|---|-----------|------------------------|



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR WEDNESDAY, THE 4TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|---|--|------------|---|
| 1. ELECTION PET.
3/2024 | DRISHYAMUNI CHAKMA
VERSUS
THE ELECTION COMMISSION OF
INDIA AND 7 ORS. | K HAZARIKA | JUNGAM JINI
BINTER PICHA
NANI ANJU
A T TARA
TAO TARIN
TAYING NEGA
MIGO LAYE
RISSO AKING
GYAMAR JEEVAN |
| WITH
I.A.(C) 144/2024
IN ELECTION PET.
3/2024 | THE DISTRICT ELECTION
OFFICER
VERSUS
DRISHYAMUNI CHAKMA AND 8
ORS. | NANI ANJU | K HAZARIKA |
| WITH
I.A.(C) 169/2024
IN ELECTION PET.
3/2024 | THE ELECTION COMMISSION OF
INDIA
VERSUS
DRISHYAMUNI CHAKMA AND 6
ORS. | NANI ANJU | K HAZARIKA |

2.	ELECTION PET. 5/2024	DOBA LAMNIO VERSUS KUMAR WAI AND ANR	NALO PADA ADAM TATAK TSERING GYATSO AMY TALOM KALING MIBANG TANUR GAO LOGSANG YOUNTAN	AJIN APANG, SR.ADVOCATE TABA TAGUM NANI ANJU LIKHA TABIN RAGE KOYU NIKH JELLY N NGONGNYA RUP TECHI TARA HAGE TAI N KAKKI D MAZUMDAR, SR. ADVOCATE N DODUM
	WITH I.A.(C) 190/2024 IN ELECTION PET. 5/2024	DOBA LAMNIO VERSUS DISTRICT ELECTION OFFICER AND 2 ORS.	TSERING GYATSO	NANI ANJU
	WITH I.A.(C) 213/2024 IN ELECTION PET. 5/2024	KUMAR WAI VERSUS DOBA LAMNIO AND ANR	HAGE TAI	TSERING GYATSO
	WITH I.A.(C) 214/2024 IN ELECTION PET. 5/2024	KUMAR WAI VERSUS DOBA LAMNIO AND ANR	HAGE TAI	TSERING GYATSO
	WITH I.A.(C) 215/2024 IN ELECTION PET. 5/2024	KUMAR WAI VERSUS DOBA LAMNIO AND ANR	HAGE TAI	TSERING GYATSO